

improving the accessibility and opening of areas for development, alternative modes of transport which could be more economic for development are also considered. The objective is to meet the total transport requirements of the area at a minimum resource cost. In the Railways there are a larger number of on-going schemes and priority would be given in the Seventh Plan to the completion of essential on-going schemes. In the North East Region, there are Seven on-going railway projects and priority will be accorded to the completion of these projects.

[*Traslation*]

Issue of Guidelines to State Governments to Check Violent Activities in the States

505. PROF. CHANDRA BHANU DEVI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Central Government have issued any guidelines to State Government to check violent activities in the States ;

(b) if so, the details thereof ; and

(c) the further measures being taken by Government in this direction ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INTERNAL SECURITY (SHRI ARUN NEHRU) : (a) to (c). Law and Order being a State subject, it is the primary responsibility of the State Governments to ensure peace and to take all necessary precautions to this end. The Central Government, however, remains in touch with the various State Governments and from time to time, provides such guidance and assistance as is required and asked for. However, in respect of communal violence, Central Govt. have circulated to the State Governments a comprehensive guidelines for prevention and control of communal riots and promotion of communal harmony. Among other things, these guidelines envisage posting of impartial officers of known integrity, strengthening of intelligence gathering system, action under law against those indulging in inflammatory writings etc.

[*English*]

Allocation of Fund for Development of SCs/STs in Himachal Pradesh

506. SHRI K.D. SULTANPURI : Will the Minister of PLANNING be pleased to state :

(a) the amount allocated to Himachal Pradesh in the Seventh Five Year Plan ; and

(b) how much of this amount has been specially earmarked for the development of Scheduled Castes and Scheduled Tribes in the State during the same period ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI AJIT KUMAR PANJA) : (a) The Seventh Plan outlay of Himachal Pradesh has been approved at Rs. 1050 crores, the details of which are given in the Statement laid on the table of the House. [Placed in Library. See No. LT-1511/85.]

(b) Out of the total allocation of Rs. 1050 crores approved for the Seventh Plan of Himachal Pradesh, an amount of Rs. 147.19 crores has been allocated for the development of Scheduled Castes under Special Component Plan, and Rs. 109.13 crores for Scheduled Tribes under Tribal Sub Plan.

Recommendations of Dubhashi Committee

508. SHRI NARSINGRAO SURYA-WANSHI : Will the Minister of PLANNING be pleased to refer to Unstarred Question No. 4717 answered on 24 August, 1983 regarding Assessment of various programmes by Programme Evaluation Organisation and state :

(a) whether all the recommendations of Dubhashi Committee have been accepted by now ;

(b) if so, details of accepted recommendations item-wise ;

(c) if so, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI A.K. PANJA) : (a) No, Sir. Not all.

(b) However, the recommendations already accepted are given in a statements laid on the table of the House. [Placed in Library. See No. LT-1512/85.]

(c) The reasons for the recommendations not accepted so far are also indicated in the statement laid on the Table.